

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 28-06-2024
THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Bhadreshwar Vidyut Pvt Ltd**

PETITION NUMBER : **CP/106/2021**

APPLICATION NUMBER:

- a) IA(IBC)/1139(CHE)/2023
- b) IA(IBC)/1140(CHE)/2023
- c) IA(IBC)/1444(CHE)/2023
- d) IA/IBC/2173/2023
- e) IA/IBC/319/2024

ORDER

Ld. Counsel Mr. Rohit Kumar is present. Ld. Counsel Mr. Varun for Respondent RP.

Due to technical difficulties, list the applications for hearing on **19.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk